

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF APRIL-2016

#### DATE OF HEARING 04.04.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	920085/19	Opp. No. AMD-229668	M/s. India Industrial Product, Vishnagar / Mr. Mukesh Jani, Ahmedabad  V/S  M/s. Gautam Minerals & Chemicals, Baroda	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	959398/24	Opp. No. AMD-194158	M/s. Maharaja Shree Umaid Mills, Jaipur / M/s. G. D. Bansal & Associates, Jaipur  V/S  M/s. Ashima Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	918971/30	Opp. No. AMD-711831	M/s. Power Brands (Foods) Pvt. Ltd., Mumbai / M/s. Legasis Partners, Mumbai  V/S  M/s. Ashoka Traders, Bhilwara / M/s. Tradesafe, Jamnagar	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	876837/31	Opp. No. AMD-215029	M/s. Jayshree Products, Jodhpur / Mr. Sharad Agrawal, Advocate, Jodhpur	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6

**DATE OF HEARING 05.04.2016**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	857436/09	Opp. No. AMD-242512	M/s. Atlas Plastic, Ahmedabad / Mr. Chandrakant M. Joshi, Mumbai  V/S  M/s. Precision Wires India Ltd., Mumbai / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	772884/05	Opp. No. AMD-221995	M/s. Dabur India Limited, Mumbai  V/S  M/s. Baroque Pharmaceuticals Pvt. Ltd., Ahmedabad /M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1233030/30	Rect. No. AMD-260935	M/s. Parakh Agro Industries Ltd., Dhar / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Samrat Namkeen Pvt. Ltd., Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
4.	938916/05	Opp. No. AMD-228355	M/s. Shalina Laboratories Pvt. Ltd., Mumbai  V/S  M/s. Sunij Pharma Pvt. Ltd., Ahmedabad / M/s. H. K. Acharya & Co., Ahmedabad	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 06.04.2016**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	919356/03	Opp. No. AMD-241726	M/s. Mahabir Dhoop Factory, Amritsar / M/s. Atul Trade Mark Company, Delhi  V/S  M/s. Mahavir Agarbatti Works, Deesa / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	930983/30	Opp. No. AMD-710194	M/s. Coco International Limited, Delhi / M/s. Atul Trade Mark Company, Delhi  V/S  M/s. Rosecoir Foam (P) Ltd., Bhiwadi / M/s. Madamser & Co., New Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	827094/29	Opp. No. AMD-227105	M/s. Manoj Oil Industries, Morena / Mr. N. K. Arora, Agra  V/S  M/s. Aditya Oil Industries, Bharatpur / Mr. Jay D. Shah, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.		Opp. No. AMD-227048	M/s. B. P. Oil Mills Limited, Agra / M/s. Taj Trade Mark Agency, Agra  V/S  M/s. Aditya Oil Industries, Bharatpur / Mr. Jay D. Shah, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 07.04.2016**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	932904/34	Opp. No. AMD-228554	M/s. Babul Products, Ahmedabad / Mr. Jatin Y. Trivedi & Co., Ahmedabad  V/S  Mr. Rajendra Nanubhai Majithia, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	935240/05	Opp. No. AMD-228496	M/s. Win-Medicare Pvt. Limited, New Delhi / M/s. D. K. Lalwani & Co., New Delhi  V/S  M/s. Good Rich Laboratories, Vishnagar / M/s. D. C. Dani & Associates, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	936395/05	Opp. No. AMD-189993	M/s. Lupin Limited, Mumbai / M/s. International Trade Mark Bureau, Bombay  V/S  M/s. Arlop Pharmaceuticals Pvt Ltd., Ahmedabad / Mr. Subhashchandra V. Purohit, Ahmedabad	12.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	938922/24	Opp. No. AMD-233601	M/s. Mahindra & Mahindra Ltd., Mumbai / M/s. Tas & Co., Mumbai  V/S  M/s. Mahendra Fashions, Surat / M/s. Karni Trade Marks, Surat	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter

**DATE OF HEARING 11.04.2016**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	919573/07	Opp. No. AMD-206886	M/s. Almighty Agrotech Pvt. Ltd., Rajkot / M/s. Jasani & Company, Rajkot  V/S  M/s. Milap Zarda Udyog, Rajsamand / M/s. K. C. Patel & Co., Ahmedbad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	892944/29	Opp. No. AMD-717578	M/s. Shree Mangrol Oil Mills, Mangrol / M/s. Jasani & Company. Rajkot  V/S  M/s. Vikas Oil Industries, Rajkot / M/s. Tradesafe, Jamnagar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	943721/07	Opp. No. AMD-721502	M/s. Samrat Machine Products, Rajkot / M/s. Jasani & Company, Rajkot  V/S  M/s. Solar Engineers, Rajkot / M/s. K. C. Patel & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	825485/07	Opp. No. AMD-738129	M/s. Almighty Agrotech Pvt. Ltd., Rajkot / M/s. Jasani & Company, Rajkot  V/S  M/s. Milap Zarda Udyog, Rajsamand / M/s. K. C. Patel & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 12.04.2016**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	920497/02	Opp. No. AMD-229689	M/s. Asian Paints (India) Ltd., Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai  V/S  M/s. D. R. Paints, Udhna / M/s. Superfastaction Regn. Service, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	933215/24	Opp. No. AMD-229693	M/s. Mukesh Textile Industries, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai  V/S  M/s. Mukesh Silk Mills, Surat / M/s. Superfastaction Regn. Service, Surat	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	945006/12	Opp. No. AMD-186986	M/s. G. S. Auto International Ltd., Ludhiana / M/s. Madamsar & Co., New Delhi  V/S  M/s. N. Poddar & Company, Jaipur / M/s. Arjun T. Bhagat & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	945007/34	Opp. No. AMD-244990	Mr. Jasbhai P. Patel, Vapi / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Hasmukh Tobacco Stores, Surat / M/s. Arjun T. Bhagat & Co., Mumbai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 13.04.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	934855/05	Opp. No. AMD-245342	M/s. Ajanta Pharma Limited, Mumbai / Mr. Manoj G. Menda, Mumbai  V/S  M/s. K. K. Shuddh Ayurvedic Pharmacy, Kheda / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	934861/05	Opp. No. AMD-246773	M/s. Panacea Biotec Ltd., New Delhi / M/s. Mangla Registration Service, Delhi  V/S  M/s. K. K. Shuddh Ayurvedic Pharmacy, Kheda / Mr. Jatin Y. Trivedi, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	934814/05	Opp. No. AMD-247229	Dr. Pankaj Naram & Dr. Smita Naram, Mumbai / Usha Athreya Chandrasekhar, Mumbai  V/S  M/s. K. K. Shuddh Ayurvedic Pharmacy, Kheda / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	934803/05	Opp. No. AMD-718446	Dr. Pankaj Naram & Dr. Smita Naram, Mumbai / Usha Athreya Chandrasekhar, Mumbai  V/S  M/s. K. K. Shuddh Ayurvedic Pharmacy, Kheda / Mr. Jatin Y. Trivedi, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 18.04.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	935243/05	Opp. No. AMD-712196	M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai  V/S  M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1759608/05	Opp. No. AMD-758545	M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai  V/S  M/s. Claris Lifesciences Limited, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
3.	663109/34	Opp. No. AMD-205175	Mr. Prabhudas Kishoredas, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Maha Sugandhi Snuff Works, Sihor / M/s. Fatechand C. Shah & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Two TM-16

**DATE OF HEARING 19.04.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	938690/25	Opp. No. AMD-241280	M/s. Tata Motors Limited, Mumbai / M/s. Depenning & Depenning, Mumbai  V/S  M/s. Adonis Clothing Inc. Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	697578/19	Opp. No. AMD-142539	M/s. Pino Bisazza Glass Pvt. Ltd., Mehsana / M/s. N. R. Dalal & Co., Ahmedabad  V/S  M/s. Bisazza India Limited, Ahmedabad / M/s. Y. J. Trivedi, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter
3.		Opp. No. AMD-112623	M/s. Pino Bisazza Glass Pvt. Ltd., Mehsana / M/s. N. R. Dalal & Co., Ahmedabad  V/S  M/s. Bisazza India Limited, Ahmedabad / M/s. Y. J. Trivedi, Ahmedabad	12.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter
4.	697577/19	Opp. No. AMD-112624	M/s. Pino Bisazza Glass Pvt. Ltd., Mehsana / M/s. N. R. Dalal & Co., Ahmedabad  V/S  M/s. Bisazza India Limited, Ahmedabad / M/s. Y. J. Trivedi, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter

5.		Opp. No. AMD-142538	M/s. Pino Bisazza Glass Pvt. Ltd., Mehsana / M/s. N. R. Dalal & Co., Ahmedabad  V/S  M/s. Bisazza India Limited, Ahmedabad / M/s. Y. J. Trivedi, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter
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**DATE OF HEARING 21.04.2016**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	872544/34	Opp. No. AMD-164534	M/s. A. M. Industries, Jaipur / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Anas Enterprises, Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	872543/34	Opp. No. AMD-161321	M/s. A. M. Industries, Jaipur / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Anas Enterprises, Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	946895/30	Opp. No. AMD-221389	M/s. Shah Jivraj Nanchand & Sons, Udhna / M/s. H. K. Acharya, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter

			V/S M/s. Jivraj Tea Limited, Surat / M/s. Y. J. Trivedi & Co., Ahmedabad			
4.	689719/17	Opp. No. AMD-718203	M/s. Emani Limited, Kolkata / M/s. Daswani & Daswani, Kolkata  V/S Mr. Bharatkumar Shankarlal Modi, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 25.04.2016**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	883344/07	Opp. No. AMD-230949	Mr. Chandrakant M. Joshi, Mumbai  V/S M/s. Prima Products, Rajkot / M/s. Tradesafe, Jamnagar	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	949934/05	Opp. No. AMD-200121	M/s. Lall & Sethi, New Delhi  V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	925946/05	Opp. No. AMD-228163	M/s. Arvind Laboratories, Chennai / M/s. Daniel & Gladys Daniel, Chennai  V/S	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Vasu Pharmaceuticals Private Limited, Vadodara / M/s. R. R. Shah & Co., Ahmedabad			
4.	954205/05	Opp. No. AMD-195518	M/s. Glenmark Pharmaceutical Ltd., Mumbai  V/S  M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 26.04.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	944326/30	Opp. No. AMD-226627	M/s. KRBL Limited, Delhi / M/s. Delhi Registration Service, Delhi  V/S  M/s. Patel Parsottamdas Maganlal & Co., Palanpur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	943418/30	Opp. No. AMD-132760	M/s. Sona Spices Pvt. Ltd., Chandigarh / M/s. Delhi Registration Service, Delhi  V/S  M/s. B. M. Tea Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	955420/05	Opp. No. AMD-200022	M/s. Biological E. Ltd., Mumbai / M/s. Kayser & Co., Mumbai  V/S	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Under Rule 52

			M/s. Bruken Life Care, Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad			
4.	825386/29	Opp. No. AMD-230747	M/s. Amir Chand Jagdish Kumar (Exports) Ltd., Delhi / M/s. Delhi Registration Service, Delhi  V/S  M/s. Miraj Products Pvt. Ltd., Rajasamand / M/s. K. C. Patel & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter

**DATE OF HEARING 27.04.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	929591/03	Opp. No. AMD-233846	M/s. SFP Sons (India) Pvt. Ltd., Chennai / Mr. Manmohan Singh, Advocate, New Delhi  V/S  M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	929590/03	Opp. No. AMD-233709	M/s. SFP Sons (India) Pvt. Ltd., Chennai / Mr. Manmohan Singh, Advocate, New Delhi  V/S  M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11:30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

3.	723297/12	Opp. No. AMD-61046	M/s. Remfry & Sagar, Gurgaon  V/S  M/s. M. P. Mirchandani & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	715444/05	Opp. No. AMD-231472	M/s. Bestochem Formulations (I) Ltd., Delhi  V/S  M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter

**DATE OF HEARING 28.04.2016**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	716818/05	Opp. No. AMD-133933	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad  V/S  M/s. Medico Labs, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	915668/05	Opp. No. AMD-234063	M/s. Medley Pharmaceuticals Ltd., Mumbai / M/s. Bharat Shah & Co., Mumbai  V/S  M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	11:30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

3.	857081/34	Opp. No. AMD-247035	M/s. Kesarwani Zarda Bhandar, Allahabad / M/s. Anand & Anand, New Delhi  V/S  M/s. P. M. Products, Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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